

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-02-2024 AT 02:30 PM**

**IA No. 268/2018 & CA No. 50/2021 in CP No. 60/2006
TP No. 08/HDB/2016
u/s. 397/398 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Girish Gupta & 2 Others

...Petitioner

VS

Tirupathi Roller Hour Mills Pvt Ltd & 5 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA No. 268/2018 & CA No. 50/2021

As it being a special bench, orders not pronounced. **For orders on 07.03.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)